

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/ 371 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the nd 22 January, 2025.

Sub: **Casual leave.**

Ref:- Letter No. JJA/487/2025 dated 16.01.2025.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 24.01.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 23.01.2025 till the evening of 25.01.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/ 372 /A, dated , 22-01-2025

Copy to :

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR(VIGILANCE)

